- (c) No, Sir.
- (d) Does not arise in view of (c) above.

Grievances of Subscribers in Mainpuri

†1942. SHRI GHANSHYAM CHANDRA KHARWAR: Will the . Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that the telecommunication system of Mainpuri district of Uttar Pradesh always remain out of order due to negligence of the officials concerned;

(b) if so, whetrer it is also a fact that it has become almost impossible for the subscribers to contact Telecom District Manager (TDM) with regard to their grievances; and

(c) what action Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI TAPAN SIKDAR): (a) No, Sir.

(b) No, Sir, it is not a fact. Telecom District Manager is always available in the office during visiting hours (3 p.m. to 4 p.m.) with regard to the grievances of the subscribers. In case he is on tour/ leave, some other senior officer is deputed to solve the problems of the subscribers.

(c) Does not arise in view of (b) above.

Applications for Telephone Connections in Himachal Pradesh

1943. SHRI ANIL SHARMA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the number of applications for providing telephone connections have been received in Pachrukhi (Himachal Pradesh, Kangra) during the last one year, date and month-wise;

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[†]Original notice of the question was received in Hindi.